Sl. No. State/U.T.		Total
20.	Andhra Pradesh	π
21.	Karnataka	68
22.	Kerala	26
23.	Tamil Nadu	59
24.	Telangana	64
25.	Chhattisgarh	51
26.	Gujarat	33
27.	Madhya Pradesh	54
28.	Maharashtra	88
	Grand Total	2213

[RAJYA SABHA]

Unstarred Questions

Rottening of foodgrains at FCI godowns

3895. SHRI RAJMANI PATEL:

216 Written Answers to

DR. AMEE YAJNIK:

SHRI HARNATH SINGH YADAV:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any report of rotting foodgrains stock, in huge quantity, due to nonlifting of stock and alleged poor storage in godowns of Food Corporation of India (FCI) has been received;
- (b) if so, the details of quantity and price of spoiled/rotten foodgrains, Statewise including Punjab and Uttar Pradesh;
 - (c) whether any inquiry is being conducted in this regard;
 - (d) if so, the details thereof; and
- (e) the corrective steps taken to stop such wastage in future and to compensate the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) No

report has been received about rotting of Central Pool Foodgrains stock in huge quantity due to non-lifting of stock and poor storage in godowns of Food Corporation of India (FCI).

[26 July, 2019]

The quantity and value of foodgrains which got damaged in godowns of FCI during 2019-20 (as on 01.07.2019) in different regions including Punjab and Uttar Pradesh are as under:—

Region	Quantity (in tonnes)	Value* (in lakhs)
Odisha	43.036	4.75
NEF	18.833	2.92
Punjab	27.185	4.22
Uttar Pradesh	7.228	1.07
Maharashtra	3.328	0.37
Chhattisgarh	1.007	0.11
Total	100.617	13.44

^{*} Value of damaged foodgrains is calculated @ 60% of Minimum Support Price (MSP).

- (c) Yes Sir. Wherever any rattening of foodgrains at FCI Godowns occur due to negligence on the part of officer/official, departmental inquiry is conducted and disciplinary action is taken against officers / officials found responsible.
- (d) The number of officer/official found responsible for damage of foodgrains during last three years and current year as on 30.06.2019 are as follows:-

Year (April to March)	No of officials
2016-17	12
2017-18	13
2018-19	0
2019-20 (as on 30.06.2019)	0

⁽e) Steps taken by the Government to avoid damage of foodgrains during procurement, storage and distribution, are as follows:-

Procurement:

Before commencement of each procurement season, Govt. of India prescribes the Uniform Specification for Quality of Wheat, Paddy, Rice and Coarse grains. FCI/State agencies ensure procurement of foodgrains in the Mandis and at the depots strictly in accordance with quality specifications. Checks/Super checks are conducted by various authorities to ensure procurement of stocks as per prescribed specifications for the respective crop year.

Storage and Distribution:

Steps taken by the Government to avoid damage of foodgrains during Storage and Distribution are given in Statement.

Statement

Details of steps taken by the Government to avoid damage in storage and distribution of foodgrains

The following steps are taken to prevent damage of foodgrains:-

- (i) All godowns are constructed as per specifications.
- (ii) Foodgrains are stored by adopting proper scientific code of storage practices.
- (iii) Dunnage materials such as wooden crates, bamboo mats, polythene sheets are used to check migration of moisture from the floor to the foodgrains.
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are provided in all the godowns.
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are carried out regularly and timely in godowns for the control of stored grain insect pests.
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are taken.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are stored on elevated plinths and wooden crates are used as dunnage material. Stacks are properly covered with specifically fabricated low-density black polythene water proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspections of the stocks/godowns are undertaken by qualified and trained staff and all senior officers. The health of the foodgrains is monitored at regular intervals by a system of checks and super checks at different levels. Following Checks and Super checks are conducted in the godowns by FCI to ensure proper preservation of foodgrains in the storage.

- a. Fortnightly inspection of stocks on 100% basis by Technical Assistant.
- b. Monthly inspection by Manager (QC)
- c. Quarterly inspection by AGM (QC)
- d. Super Checks by Regional, Zonal and FCI Hqrs. Squads.
- (ix) The principle of "First in First Out" (FIFO) is followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (x) Damage Monitoring Cells have been set up at District, Regional and Zonal levels to regularly monitor quality of stocks and reduce damages.
- (xi) Leakage point in the roof of godowns are regularly identified and repaired.
- (xii) Regular cleaning of drainages in the godown premises ensured.
- (xiii) Efforts are made to ensure that there are no seepages inside the godowns.
- (xiv) Efforts are also made to ensure that there is no clogging up of water in the premises of the godowns.
- (xv) Immediate actions are taken to segregate & recondition of the stocks whenever it gets affected.

Similarly, at the time of distribution of foodgrains to State/UTs, there is a well defined procedure to joint inspection/sampling of the stocks by State Government authority and FCI to ensure that only good quality foodgrains confirmed to Food Safety Standards are issued under Targeted Public Distribution System (TPDS) and other welfare schemes (OWS). This department has issued following instructions to Food Secretaries of all State Governments/Union Territory Administrations and FCI to ensure supply of good quality foodgrains under TPDS:—

- Only good quality foodgrains free from insect infestation and conforming to Food Safety Standards are to be issued under TPDS and other welfare schemes.
- 2. Ample opportunities are to be provided to the officials of the State Government /UTs Administration to inspect the stocks prior to lifting from FCI godowns. States/UTs may ensure that officers not below the rank of Inspector are deputed for inspection of the foodgrains before their lifting from FCI godowns.
- Samples of foodgrains are to be collected and sealed from the stock of foodgrains to be issued under the PDS jointly by FCI and State Government/ UT Administration.

- 4. An officer not below the rank of Inspector is to be deputed from State Government to take the delivery of foodgrain stock from FCI godown.
- 5. Regular inspection to check the quality of foodgrains is to be carried out by the officers of State Government.
- 6. It is the responsibility of the concerned State Governments/UT Administrations to ensure that during transportation and storage at different stages in the distribution chain, the foodgrains retain the required quality specifications.
- 7. The State Government, where the decentralized procurement is in operation, should ensure that the quality of foodgrains issued under PDS and other welfare schemes should meet the desired standards prescribed by Food Safety and Standards Authority of India (FSSAI).

Implementation of "One Nation-One Ration Card" Scheme

3896. SHRI A. VIJAYA KUMAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has any proposal for "One Nation-One Ration Card" Scheme in the country;
 - (b) if so, the details thereof;
- (c) if so, whether many States have opposed the proposal, including Tamil Nadu:
- (d) if so, the details thereof and whether any meet of CMs of all States is to be held in this regard; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) To sustain the reforms brought in by scheme on 'End to End Computerization of Targeted Public Distribution System (TPDS) Operations' the Department of Food & Public Distribution has launched a new scheme namely "Integrated Management of Public Distribution System (IM-PDS)" for implementation during 2018-19 and 2019-20. The main objective of the scheme is to introduce nation-wide portability of ration card